

**IN THE INCOME TAX APPELLATE TRIBUNAL
“A” BENCH : BANGALORE**

BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND
SHRI SOUNDARARAJAN K., JUDICIAL MEMBER

ITA No.2077/Bang/2024
Assessment year : 2016-17

Geetabai Meharawade, Hospet Chowk, Vidyaranya Road, Betgeri-Gadag – 582 101. PAN: AJYPM 5013A	Vs.	The Income Tax Officer, Ward 1, Gadag.
APPELLANT		RESPONDENT

Appellant by	:	None
Respondent by	:	Shri Balusamy N., Jt.CIT(DR)(ITAT), Bengaluru.

Date of hearing	:	21.07.2025
Date of Pronouncement	:	21.07.2025

ORDER

Per Prashant Maharishi, Vice President

1. This appeal is filed by Geetabai Meharawade (the assessee/appellant) for the assessment year 2016-17 fixed for hearing on 21.7.2025. However, the assessee made a request to withdraw the appeal by letter

dated 10.5.2025. Accordingly the appeal filed by the assessee is dismissed as withdrawn.

Pronounced in the open court on this 21st day of July, 2025.

Sd/-

(SOUNDARARAJAN K.)
JUDICIAL MEMBER

Sd/-

(PRASHANT MAHARISHI)
VICE PRESIDENT

Bangalore,
Dated, the 21st July, 2025.

/Desai S Murthy /

Copy to:

1. Appellant
2. Respondent
3. Pr. CIT
4. CIT(A)
5. DR, ITAT, Bangalore.

By order

Assistant Registrar
ITAT, Bangalore.